

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 219**

**(IB)-137(ND)2018**

**IA-6152/2022, CA-1438/2020, IA-1576/2020**

**Cont. Petition-03/2022, Cont. Petition-06/2022**

**IA-1035/2022, IA-2026/2022**

**IN THE MATTER OF:**

**M/s. Power 2 SME Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s. Uttam Strips Ltd.**

**... Respondent**

**Under Section: 8 & 9 of IBC 2016**

**Order delivered on 23.01.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Gurkirat Kaur, Adv. Gulshan Parveen Khan

**For the Respondent** : Adv. Shrey Yadav JVVNL in IA 1576/20

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 14.02.2024.

**Sd/-**  
**(COURT OFFICER)**